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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 202/2023
(I.A. No. 89/2023 & I.A. No. 90/2023)**

Hon'ble NGT,

Most respectfully, it is submitted that the Hon'ble National Green Tribunal (NGT), in its order dated 03.07.2023 in the O.A 202 of 2023 Shri Gaurav Sharma V/s Govt. of NCT of Delhi & others, directed to submit the compliance report along with action taken by the Joint Committee. In order to ensure the compliance of the direction issued by the Hon'ble NGT the below mentioned short term and long term remedial measures have been taken by the Delhi Traffic Police. The details of action taken by Delhi Traffic Police is as under:-

Traffic management outside AIIMS:

Issues/ suggestion given by the Hon'ble NGT	Action taken by Delhi Traffic Police
Traffic Congestion on high traffic volume roads-MG Road and Aurobindo Marg: Preferred use of Pedestrian crossing available in front of AIIMS by public over Foot over bridge and subway due to encroachment and lack of cleanliness. The committee was suggested short terms remedial measure Subway and foot over bridge outside AIIMS to be free from all encroachment (including squatters). Delhi Traffic Police and AIIMS traffic committee to conduct random drives to promote use of	Road Safety programs have been organized to aware the general public about using the foot over bridge/subway to cross the road. Staff deployed on this stretch has been briefed and directed to use necessary steps to aware public to use foot over bridge/subway to cross the road. Also announcement has been done through PA System by the traffic staff.

<p>foot over bridge or subway for crossing the busy road.</p>												
<p>Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo Marg stretch:</p> <p>The committee was suggested short terms remedial measure that vehicles to be challaned regularly for unauthorized parking around AIIMS. Monitoring system to be introduced by concerned agency along with fixing accountability</p>	<p>In this regard, to ensure smooth flow of traffic at outside AIIMS on Aurobindo Marg special drives have been conducted on this stretch against the unauthorized parked vehicles. Also, the traffic staff deployed on cranes has been directed to remove the vehicles which found parked in unauthorized parking at and around the premise of AIIMS Hospital. The details of action taken against No parking during the drives from 04.07.2023 to 31.08.2023 is as under:-</p> <table border="1" data-bbox="845 1008 1444 1254"> <thead> <tr> <th rowspan="2">No of drives conducted</th> <th colspan="3">Action taken during drives</th> </tr> <tr> <th>E-Challan</th> <th>VOCA</th> <th>Vehicle Towed away</th> </tr> </thead> <tbody> <tr> <td>82</td> <td>2064</td> <td>62</td> <td></td> </tr> </tbody> </table>	No of drives conducted	Action taken during drives			E-Challan	VOCA	Vehicle Towed away	82	2064	62	
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<p>Parking of unauthorized vehicles:</p> <p>The committee was suggested short terms remedial measure that Regular challaning and towing of unauthorized vehicles parked around the campus. The roads outside AIIMS Gate Nos. 1,2,3 & 6 and area in between, till a distance of at least 500 meter, to be declared as "Zero Tolerance Zone" Monitoring system to be introduced by concerned agency along with fixing accountability.</p>	<p>Regular drives have been organized time to time against unauthorized parked vehicle on Aurobindo Marg in front of entry/exit gates of AIIMS Hospital. Also staff deployed on crane has been directed to remove the vehicles found parked in unauthorized parking at and around AIIMS Hospital premise. Apart from this total 2064 vehicles have been prosecuted through VOCA App, 82 vehicles prosecuted through E-Challan under the head of improper parking of Motor Vehicle Act and 62 vehicles have been towed away from 04.07.2023 to 31.08.2023.</p>											

	<p>Moreover, a letter has already been sent to TE/Branch, Traffic Headquarter Todapur to declare the roads outside AIIMS Gate Nos. 1,2,3 & 6 and area in between, till a distance of at least 500 meters of the AIIMS premise as "Zero Tolerance Zone".</p>
<p>The committee was suggested long term remedial measure that Traffic Police to explore the feasibility of a dedicated ambulance corridor from South extension to Yusuf Sarai through a study with an expert institute/agency within 08 weeks to ensure faster access of emergency vehicles.</p>	<p>To explore the feasibility of a dedicated ambulance corridor from South extension to Yusuf Sarai. In this regard, a letter vide No. 604/SO-DCP/T/SR dated 18.07.2023 has already been sent to Dr. Sewa Ram, Professor(HOD) Transport Planning, School of planning and Architecture, 4-Block-B, IP Estate, New Delhi to conduct a study to ensure faster access of emergency vehicles. On 19.08.2023 inspection was carried out by the Dr. Sewa Ram, Professor(HOD) Transport Planning, School of planning and Architecture but the reply is still awaited.</p>
<p>Obstruction & Congestion at Gates:The committee was suggested short terms remedial measure that ambulances are parked outside AIIMS gates on Aurobindo Marg stretch which causes traffic congestion. Possibility of designating parking space for private ambulances outside Gate No. 2 in the service lane along the Ring Road or any other suitable place may be explored by Traffic Police, in consultation with SPA/expert institute/agency within 04 weeks</p>	<p>In this regard, a letter vide No. 604/SO-DCP/T/SR dated 18.07.2023 has already been sent to Dr. Sewa Ram, Professor(HOD) Transport Planning of School of planning and Architecture, 4-Block-B, IP Estate, New Delhi to check the designated parking space for private ambulances outside Gate No. 2 in the service lane along the Ring Road or any other suitable place. On 19.08.2023 inspection was carried out by the Dr. Sewa Ram, Professor(HOD) Transport Planning, School of planning and</p>

	<p>Architecture to survey the Ring Road and Aurobindo Marg outside the AIIMS. Moreover, drivers of the ambulances have been briefed and directed to park their ambulances in single lane outside Gate No. 2 in the service lane along the Ring Road and MCD multilevel car parking situated at Green Park approx 800 Meter far from AIIMS Hospital.</p>
<p>Traffic Police and NDMC to explore the possibility of shifting the prepaid Booth of TSR situated outside Gate No. 1 of AIIMS in the service lane near Gate No. 2 of AIIMS or other suitable location within 04 weeks.</p>	<p>Regular drives have been conducted against TSR's not to park their autos near AIIMS Entry/Exit Gates. A survey was conducted with Dr. Sewaram, SPA for shifting of prepaid booth of TSR from Gate No. 1 of AIIMS. An appropriate place is being searched for shifting the same.</p>
<p>Slowing of Speed of Traffic: Slowing down of vehicles on ring road near Gate 2 due to encroachments and bus stop location.</p>	<p>A letter has been sent to the Executive Engineer, South Road-II (PWD) for relocation of bus shelter on the Mahatma Gandhi Marg outside AIIMS Gate No. 2 on 18.08.2023.</p>
<p>Encroachments on Right of Way: On street parking Almost all the roads in the surrounding areas had on street parking which included two wheelers. four wheelers. and small and large trucks and buses in certain stretches Reorganization of peripheral parking to Permanent multilevel parking near Green park</p>	<p>Regular drives have been or are being organized time to time against unauthorized parked vehicle on Aurobindo Marg in front of entry/exit gates of AIIMS Hospital. Also staff deployed on crane has been directed to remove the vehicles found parked in unauthorized parking at and around AIIMS Hospital premise. Apart from this total number of 2064 vehicles have been prosecuted through VOCA App, 82 vehicles prosecuted through E-Challan under the head of improper</p>

	<p>parking of Motor Vehicle Act and 62 vehicles have been towed away from 04.07.2023 to 31.08.2023.</p>
<p>Encroachments (permanent): Encroachment by permanent structure` such as shops. transformers, large trees which reduce the right of way.</p>	<p>In this regard, it is intimated that with regards to encroachment by permanent structure` such as shops is related to Local police and civic agencies i.e. PWD and NDMC. in question of transformer and large tree which reduce the Right of Way relates to Horticulture department of PWD and BSES. In this regard, a letters have already been sent to Horticulture Department of PWD and BSES to remove the same. Also encroachment removal drives have been conducted along with local police and civic agencies to remove the congestion on Right of Way at this stretch.</p>

Apart from this, signages of No Parking Zone have been installed by Delhi Traffic Police and letter has been sent to PWD to install the permanent iron signages in the vicinity of AIIMS.

Further, the staff deployed on this stretch has been briefed and directed to take appropriate action as per M.V. Act against unauthorized parked vehicle on Aurobindo Marg to ensure the smooth flow of traffic. Report is submitted for your kind perusal.

DL
13/9/23

Deputy Commissioner of Police
Traffic Southern Range, Delhi